NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 14/(MAH)/2012 CA No.:

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2016

NAME OF THE PARTIES:

M/s. R S M Properties Pvt. Ltd.

V/s.

M/s. Supermax International Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Subhap	Charelly Ex-7	Irelor De
2.	Partsh	Vya Ex-Di	relloor And
3	Rabes	Vya Ex-Di Melhota	
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4. M.	. Rohaan Ca Prakher Pa	ma, pour la App nesse,	how for
١١٦	y. Ankit Lohn y. Vishel The b Kryws Pa	ia Adv. bur R	-8 vsu

<u>Common Order</u> <u>CP No. 11 TO 14/397-398/CLB/MB/MAH/2012</u>

At request of the parties, Respondent is hereby directed to file reply within 15 days hereof and rejoinder if any 15 days thereof.

List this matter for hearing on 8.2.2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)

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